

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 125**  
**(IB)-1464(PB)/2018**

**IN THE MATTER OF:**

a'XYKno Capital Services Pvt Ltd  
Vs  
Rattan India Power Ltd.

...

Applicant/Petitioner

...

Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 19.01.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Nikhil Nayyar Sr. Adv. with Adv. Vikram Hegde,  
Mr. Shantanu Lakhotia and Naveen Hegde, Advs.  
For the Respondent : Mr. Alok Dhir & Mr. Karan Batura, Adv

**ORDER**

List on 15.02.2021.

Sdl —

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

Sdl —

**(HEMANT SARANGI)**  
**MEMBER (TECHNICAL)**